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Government of India,
भारत सरकार

Ministry of Corporate Affairs,
कारपोरेट कार्य मंत्रालय

Office of ROC-Cum- Official Liquidator, Attached to Rajasthan High Court,
कार्यालय शासकीय समापक, अधिनस्थ राजस्थान उच्च न्यायालय

'Corporate Bhawan' G-6-7, Residency Area, Civil Lines, Jaipur-302001.
"कारपोरेट भवन" जी - 6-7, रेजीडेन्सी एरिया, सिविल लाईन्स, जयपुर-302006

No. PDPL/Auction/1/205

Dt. 28/05/2014

To,

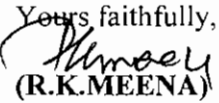
Ministry of Corporate Affairs,
E- Governance Cell,
Shastri Bhawan, 'A' Wing,
5th Floor, Dr.Rajendra Prasad
Road, New Delhi -110001.

KIND ATTENTION :SHRI S.K.GUPTA,DY.DIRECTOR

Sir,

I am enclosing here with a copy of Tender Notice/Sale of assets inviting sealed tenders for sale of the assets/Entire Unit of M/s Paam Drugs and Pharmaceuticals Ltd. (In Liquidation) situated at A-903, RIICO Industrial Area, Phase III, Bhiwadi, Distt.Alwar(Rajasthan) along with tender notice with the request to place the aforesaid matter in the Ministry Website www.mca.gov.in at the earliest.

Encl:As above.

Yours faithfully,

(R.K.MEENA)

OFFICIAL LIQUIDATOR
JAIPUR

TENDER NOTICE/SALE OF ASSETS

Under the orders of the Hon'ble High Court of Rajasthan at Jaipur Bench, Jaipur sealed tenders are invited for sale of the assets/Entire Unit(Land admeasuring 10725 Sq.mtrs.) of **M/s Paam Drugs & Pharmaceuticals Ltd. (In Liquidation)** situated at A-903, RIICO Industrial Area, Phase III, Bhiwadi, Distt. Alwar (Rajasthan) on "**AS IS WHERE IS AND WHATEVER THERE IS BASIS**":-

The terms and conditions of the sale can be obtained from the Official Liquidator's office on payment of **Rs.1000/-** (Rupees One Thousand only) in cash (non-refundable and non adjustable). The offers can be made stating the price and should be strictly in accordance with the terms and conditions of the sale.

The reserve price is **Rs.13,74,72,526/-**for Entire Unit. Tender offer should accompany by Demand Draft of **Rs. 2,74,94,505/-**as E.M.D. payable at Jaipur in favour of "**OFFICIAL LIQUIDATOR OF M/S PAAM DRUGS & PHARMACEUTICALS LIMITED (IN LIQUIDATION)**". Any offer in violation of the terms and conditions of sale shall not be considered. The inspection of the above Assets/Entire Unit shall be provided on **10th and 11th day of June, 2014 from 10.30 A.M. to 5.00 P.M.** at the aforesaid address at A-903, RIICO Industrial Area, Phase III, Bhiwadi, Distt. Alwar (Rajasthan). The last date of receipt of the Sealed Tender is **25th June, 2014 upto 5.00 P.M.** in the Office of Official Liquidator, Jaipur. The Tender shall be opened before the Official Liquidator on **26th June, 2014 at 11.00 A.M.** after opening the tenders in the office of the Official Liquidator, Jaipur when the offerers may raise/revise their offers upwards. The sale shall be subject to the confirmation of the Hon'ble High Court. The purchaser will be liable to pay all local duties and taxes. Any other details, enquiries can be made from the office of Official Liquidator at the address given below. The Official Liquidator with the permission of the Hon'ble High Court of Rajasthan at Jaipur Bench, Jaipur has a right to reject any or all the offers received without assigning any reason.

JAIPUR
DATED:


(R.K.MEENA)

**OFFICIAL LIQUIDATOR
ATTACHED TO RAJASTHAN HIGH COURT
CORPORATE BHAWAN,G-6-7,RESIDENCY
AREA, BEHIND HOTEL RAJMAHAL,CIVIL
LINES,JAIPUR-302001. PHONE NO.
0141- 2224171,0141-2220422**